

By E-Mail/Speed Post/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 8359 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Dimbeswar Taye
Chief Judicial Magistrate
Cachar, Silchar

Dated Guwahati, the ~~22nd~~ September, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- letter No. 4058 dated 12.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), w.e.f. 02.10.2022 to 09.10.2022 for the journey to your home town Dhemaji along with your wife and son (subject to granting leave by the District & Sessions Judge concerned), by the shortest possible route, as per existing Rules.

Thanking you.

Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/8365 - 8363 /A.
Copy to:-

Dated 22/9/22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Cachar, Silchar for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)